

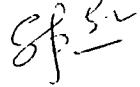
8.4.2011

For Applicant: Sri R.C. Singh
For Respondents: Sri Ganga Singh

M.P. No. 983 of 2011: This is an application for dismissal of O.A. It has been submitted by the learned counsel for the respondents that the transfer order of the applicant has been cancelled vide order dated 11.1.2011. True copy of the order dated 11.1.2011 is also annexed at Annexure no.1. Learned counsel for the applicant submits that he is satisfied with the order of cancellation and fairly concedes that the O.A. can be dismissed as infructuous.

O.A. is accordingly dismissed as infructuous.

M.A. stands disposed of accordingly.


(S.P. Singh)
M(A)

Girish/-

*OK
copy of order
dated 8-4-2011
for annexure
13-4-2011*